

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3485  
ANSWERED ON:26.04.2012  
SUPPLY OF WATER TO HARYANA  
Jakhar Shri Badri Ram

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the quantity of water of River Ravi and Beas utilized by Haryana at the time of passing the Punjab Agreement Repeal Act, 2004;
- (b) the year-wise quantity of water of River Ravi and Beas utilized by Haryana after passing the Punjab Agreement Repeal Act, 2004;
- (c) whether it is a fact that the quantity of water of Ravi and Beas being utilized by Haryana has been specifically mentioned in this Act of 2004; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) As informed by Bhakra Beas Management Board (BBMB), the quantity of Ravi and Beas waters utilized by Haryana (delivered to Haryana), at the time of passing the Punjab Termination of Agreements Act, 2004 (PTAA) i.e. for the year 2003-04 is 1.584 Million Acre Feet (MAF) as against Haryana's share of 1.70 MAF (i.e. 8,55,423 Cusec days).
- (b) As further informed by BBMB, the year-wise quantity of Ravi and Beas waters utilized by Haryana after the time of passing the PTAA i.e. during the years 2004-05, 2005-06, 2006-07, 2007-08, 2008-09, 2009-10, 2010-11 and 2011-12 are 1.577 MAF, 2.024 MAF, 1.782 MAF, 1.798 MAF, 1.884 MAF, 0.926 MAF, 1.630 MAF and 1.505 MAF respectively.
- (c) Yes, Madam.
- (d) PTAA mentions that "present utilisation by Haryana is about 5.91 MAF of water (about 4.33 MAF from Sutlej and about 1.62 MAF from Ravi and Beas)" and "all existing and actual utilisations through the existing systems shall remain protected and unaffected."